Annexure-2

Name of the corporate debtor Gayatri Infra Planner Private Limited (Under CIRP)

Date of commencement of CIRP: 28.03.2023 List of creditors as on 11.04.2022

List of unsecured financial creditors belonging to any class of creditor

S No.	Name of Creditor	De	etails of claim				Deta	ls of claim		Amount	Amount of	Amount	Amount of claim	Remarks
		Date of	Amount claimed	Amount	1	Nature of	Amount	Whether	% of voting share in COC	of	any mutual	of claim	under	, if
		receipt		of claim		Claim	covered	related party?		contingen	dues, that	not	verificati	any
				admitted			by			t claim	may be	admitted	on	
	Akash Jain		4,148,161						NA - A stay has been imposed by					
									the Hon'ble NCLAT on the					
									formation of COC by the Applicant					
									for granting an opportunity to for					
									carrying out the construction of					
1		11-04-23		274	40959 I	Homebuyer	NA	No	all towers	0	0	-	1,407,202	
	Abhinav Goel & Nidhi Taneja Goel		3,707,033						NA - A stay has been imposed by					
									the Hon'ble NCLAT on the					
									formation of COC by the Applicant					
									for granting an opportunity to for					
									carrying out the construction of					
2		11-04-23		24!	50541	Homebuyer	NA	No	all towers	0	0	-	1,256,492	
	Manoj Kumar Sharma		7,998,538						NA - A stay has been imposed by					
									the Hon'ble NCLAT on the					
									formation of COC by the Applicant					
									for granting an opportunity to for					
		44.04.33			.ا				carrying out the construction of		0		7,000,530	
3	Eti Kodesia	11-04-23	4 150 251		- 0 1	Homebuyer	NA	No	all towers	0	0	-	7,998,538 under verification	
	Eti Kodesia		4,158,351						NA - A stay has been imposed by				under verification	
									the Hon'ble NCLAT on the					
									formation of COC by the Applicant					
									for granting an opportunity to for					
,		11-04-23		411	E02E1	Homebuyer	NI A	No	carrying out the construction of all towers	١ ،	0			
4	Mrs. Shashi Chauhan & Mr Arun Kumar	11-04-23	5,540,327	41:	20221	потпериуег	INA	INO	NA - A stay has been imposed by	0	U	-		
	Chauhan		3,340,327						the Hon'ble NCLAT on the					
	Chairen								formation of COC by the Applicant					
									for granting an opportunity to for					
									carrying out the construction of					
		11-04-23		300	01563	Homebuyer	NΔ	No	all towers	0	0	_	1,638,764	
├	Mrs. Shalini Jain	11-04-23	6,589,603	330	01303	Homebuyer	INA	INO	NA - A stay has been imposed by	-	0		1,038,704	
	This stand sand		0,303,003						the Hon'ble NCLAT on the					
									formation of COC by the Applicant					
									for granting an opportunity to for					
									carrying out the construction of					
6		11-04-23		459	94093	Homebuyer	NA	No	all towers	0	0	_	1,995,510	
	Gajinder Kaur Walia & Gunjan Walia		5,126,958			, .			NA - A stay has been imposed by				,,-	
									the Hon'ble NCLAT on the					
									formation of COC by the Applicant					
									for granting an opportunity to for					
									carrying out the construction of					
7		11-04-23			l l	Homebuyer	NA	No	all towers	0	0	-	5,126,958	
	Deepinder Kharbanda		3,359,663						NA - A stay has been imposed by					
				1					the Hon'ble NCLAT on the					
									formation of COC by the Applicant					
									for granting an opportunity to for					
									carrying out the construction of					
8		11-04-23		33!	57332	Homebuyer	NA	No	all towers	0	0	-	2,331	
				•	-	-								

Max Act by the Section (magnetic by the property of the property of Cock Prof. Applicant (magnetic by the property of the control of Cock Prof. Applicant (magnetic by the property of the prof. Applicant (magnetic by the prof. Applicant (magnetic												
Description of Color by the Applicant Color of the Constitution of Color of the Color of Color of the Color of Colo	Balwant Singh		3,671,455					NA - A stay has been imposed by				
Second Content of Co								the Hon'ble NCLAT on the				
20								formation of COC by the Applicant				
20								for granting an opportunity to for				
1												
Adhits Jah 10-04-462 11-04-23 5-64-515-5-507 Homebuyer NA No Ask the been imposed by the Applicant for granting an opportunity to the formattion of COS by the Applicant for granting an opportunity to the formattion of COS by the Applicant for granting an opportunity to the formattion of COS by the Applicant for granting an opportunity to the formattion of COS by the Applicant for granting an opportunity to the formattion of COS by the Applicant for granting and opportunity to the formattion of COS by the Applicant for granting and opportunity to the formattion of COS by the Applicant for granting and opportunity to the formattion of COS by the Applicant for granting and opportunity to the formattion of COS by the Applicant formati		11-04-23		2509248	Homehuver	NΔ	No		0	0		1 162 207
Description Control	J J	11-04-23	10 404 463	2303248	Homebayer	INA	INO		- 0		_	1,102,207
11 12 13 14 15 15 15 15 15 15 15	ASIIISII Jaiii		10,404,402									
10 10 10 10 10 10 10 10												
11-01-23 11-01-23								formation of COC by the Applicant				
11-04-22 545-155-887 Homelayer NA No all towers No O O - 4,959,305								for granting an opportunity to for				
A. A. Astay has been imposed by the interference Single chall A. 282,244 A. 2								carrying out the construction of				
the Harrisis (ALLAT on the from tention of CCC by the Applicant for granting an opportunity to for curving out the construction of a late of the production	10	11-04-23		5445155.987	Homebuyer	NA	No	all towers	0	0	-	4,959,306
the Harrisis (ALLAT on the from tention of CCC by the Applicant for granting an opportunity to for curving out the construction of a late of the production	Simran Chadha & Preetinder Singh chadh		4,282,144					NA - A stay has been imposed by				
11 12 13 14 14 15 15 15 15 15 15												
11 10 10 10 10 10 10 10												
11 104-28 4218224 Homebuyer NA No all coarring out the construction of a coarring out the construction of all towers 0 0 - 63,920												
Mr. Rerus Singli & Mr. Anircham Roy Mr. Rerus Singli & Mr. Anircham Roy Mr. Rerus Singli & Mr. Anircham Roy 11 - 04-23 Mr. View A Animal Pandey & Mrs. Savilla Vive. A Nimal Pandey & Mrs. A Nimal Pandey & Mrs. A Nimal Pandey Wrs. A Nimal Pandey & Mrs. A Nimal Pandey Wrs. A Nimal Pandey Wrs. A Nimal Pandey & Mrs. A Nimal Pandey Wrs. A Nimal Pandey & Mrs. A Nimal Pandey & Mrs												
Mr. Perus Singli & Mr. Anixlam Roy Mr. Vinex Anixlam Roy an Opportunity to for carrying out the construction of all towers 11.04-23 Mr. Vinex Anixlam Pardey & Mrs. Savita												
12 11-04-23 3996534 Homebuyer NA No all towers No O O A,146,843		11-04-23		4218224	Homebuyer	NA	No		0	0	-	63,920
12 11-04-23 3996534 Nomebuyer NA No all towers NA-A stay has been imposed by the Construction of a ranging out the construction of a ranging on poperturity to for carrying out the construction of a ranging on poperturity to for carrying out the construction of a ranging out the	Mrs. Renu Singh & Mr. Anirban Roy		8,143,377					NA - A stay has been imposed by				
11-04-28 3996534 Homebuyer NA No All towers No All								the Hon'ble NCLAT on the				
11-04-28 3996534 Homebuyer NA No All towers No All								formation of COC by the Applicant				
12 12 11-04-23 3996534 Homebuyer NA No Sal Towers NA No Sal Towers NA No Sal Towers NA NA Na Na Na Na Na Na												
12												
Mr. Vivek Anand Pandey & Mrs. Sevita Vivek Anand Pandey No. 4. 337,514 No. 11-04-23 O Homebuyer No. No. A 337 has been imposed by the Hord No. No. A 347 has been imposed by the Hord No. No. A 3	12	11 04 22		2000524		N. A	l _{N-}					4.146.043
Vivek Anand Pandey		11-04-23	4 127 514	3990334	потпериуег	INA	INO		U	U	-	4,140,843
1-04-23 1-04-23 0 Homebuyer NA No No NA A stay has been imposed by the horbit NCLAT on the formattion of CCC by the Applicant for granting an opportunity to for carrying out the construction of all towers 0 0 - 4,137,514	1 1		4,137,514									
10 10 10 10 10 10 10 10	Vivek Anand Pandey							the Hon'ble NCLAT on the				
Sunita Dixit 11-04-23								formation of COC by the Applicant				
3								for granting an opportunity to for				
3								carrying out the construction of				
Sunita Diskt 4,567,140	13	11-04-23		0	Homebuyer	NA	No		0	0	_	4 137 514
the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers 11-04-23 3203137 Homebuyer NA No all towers NA No all towers 12,214,603 Mr. Vittish Kumar Pandey & Mrs. Alka Pandey 12,214,603 Mr. Praven Kumar & Mr. Brij Kishore Mr. Praven Kumar & Mr. Brij Kishore		22 0 : 25	4 567 140				110					.,107,61
Mr. Vittish Kumar Pandey & Mrs. Alka 11-04-23 3203137 Homebuyer NA No all towers 0 0 - 1,364,003	Suma Sinit		.,567,110									
14 11-04-23 3203137 Homebuyer NA No No NA A stay has been imposed by the Horbite NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers NA A stay has been imposed by the Horbite NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers NA A stay has been imposed by the Horbite NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers NA A stay has been imposed by the Horbite NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers NA A stay has been imposed by the Horbite NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers NA A stay has been imposed by the Horbite NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers NA A stay has been imposed by the Horbite NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers NA A stay has been imposed by the Horbite NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers NA A stay has been imposed by the Horbite NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers NA A stay has been imposed by the Horbite NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers NA A stay has been imposed by the Horbite NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of NA A stay has been imposed by the Horbite NCLAT on the formation of COC by the Applicant for granting out th												
14												
14 11-04-23 3203137 Homebuyer NA No all towers 0 0 - 1,364,003								for granting an opportunity to for				
Mr. Vittish Kumar Pandey & Mrs. Alka Pandey Mrs. Alka Pandey Mrs. Alka Pandey Mr. Praveen Kumar & Mr. Brij Kishore Mr. Jaka Stay has been imposed by the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers Mr. Jak. Raman Mr.								carrying out the construction of				
Pandey the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers Nr. Praveen Kumar & Mr. Brij Kishore Mr. Praven Kumar & Mr. Brij Kishore Mr. Praven Kumar & Mr. Brij Kishore Nr. A stay has been imposed by the Applicant for granting an opportunity to for carrying out the construction of all towers Nr. J.k. Raman Nr. J	14	11-04-23		3203137	Homebuyer	NA	No	all towers	0	0	-	1,364,003
Tormation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers 0 0 0 - 8,954,399 Mr. Praveen Kumar & Mr. Brij Kishore 9,256,849 Mr. Praven Kumar & Mr. Brij Kishore 9,256,849 Mr. Praveen Kumar & Mr. A Stay has been imposed by the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of carrying out the constructi	Mr. Vittish Kumar Pandey & Mrs. Alka		12,214,603					NA - A stay has been imposed by				
formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers 11-04-23 3260204 Homebuyer NA No all towers NA - A stay has been imposed by the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers NA - A stay has been imposed by the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers NA - A stay has been imposed by the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers NA - A stay has been imposed by the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers NA - A stay has been imposed by the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers NA - A stay has been imposed by the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers NA - A stay has been imposed by the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of COC by the Applicant for granting an opportunity to for carrying out the construction of COC by the Applicant for granting an opportunity to for carrying out the construction of COC by the Applicant for granting an opportunity to for carrying out the construction of COC by the Applicant for granting an opportunity to for carrying out the construction of COC by the Applicant for granting an opportunity to for carrying out the construction of COC by the Applicant for granting an opportunity to for carrying out the construction of COC by the Hon'ble NCLAT on the formation of COC by the Hon'ble NCLAT on the formation of COC by the Hon'ble NCLAT on the formation of COC by the Hon'ble NCLAT on the	Pandey											
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the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers 0 0 0 - 4,665,920 Mr. Pravin Sirohi A590929 Homebuyer NA No all towers 0 0 0 - 4,665,920 NA - A stay has been imposed by the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers 0 0 0 - 125,170 Mr. J.k. Raman 3,412,000 Mr. J.k. Raman 3,412,000 NA - A stay has been imposed by the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers 0 0 0 - 125,170 NA - A stay has been imposed by the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of COC by the Applicant for granting an opportunity to for carrying out the construction of COC by the Applicant for granting an opportunity to for carrying out the construction of COC by the Applicant for granting an opportunity to for carrying out the construction of COC by the Applicant for granting an opportunity to for carrying out the construction of COC by the Applicant for granting an opportunity to for carrying out the construction of COC by the Applicant for granting an opportunity to for carrying out the construction of COC by the Applicant for granting an opportunity to for carrying out the construction of COC by the Applicant for granting an opportunity to for carrying out the construction of COC by the Applicant for granting an opportunity to for carrying out the construction of COC by the Applicant for granting an opportunity to for carrying out the construction of COC by the Applicant for granting an opportunity to for carrying out the construction of COC by the Applicant for granting an opportunity to for carrying out the construction of COC by the Applicant for granting an opportunity to for carrying out the construction of COC by the Applicant for granting and granting and granting and granting		11-04-23		3260204	Homebuyer	NA	No		0	0	-	8,954,399
formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers Mr. Pravin Sirohi Mr. Pravin Sirohi 2,677,148 Mr. Pravin Sirohi 11-04-23 2551978 Homebuyer NA No all towers	Mr. Praveen Kumar & Mr. Brij Kishore		9,256,849		1							
for granting an opportunity to for carrying out the construction of all towers 0 0 0 - 4,665,920 Mr. Pravin Sirohi 2,677,148 Mr. J.k. Raman 3,412,000 Mr. J.k. Raman 4,500 Mr					1			the Hon'ble NCLAT on the				
for granting an opportunity to for carrying out the construction of all towers 0 0 0 - 4,665,920 Mr. Pravin Sirohi 2,677,148 Mr. J.k. Raman 3,412,000 Mr. J.k. Raman 4,500 Mr								formation of COC by the Applicant				
A 590929 Homebuyer NA No all towers 0 0 0 - 4,665,920 Mr. Pravin Sirohi Mr. Pravin Sirohi A 590929 Homebuyer NA No all towers 0 0 0 - 4,665,920 NA - A stay has been imposed by the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of all towers 0 0 0 - 125,170 Mr. J.k. Raman Mr. J.k. Raman 3,412,000 Mr. J.k. Raman 3,412,000 NA NO all towers 0 0 0 - 125,170 NA - A stay has been imposed by the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of cOC by the Applicant for granting an opportunity to for carrying out the construction of cock by the Applicant for granting an opportunity to for carrying out the construction of					1							
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Mr. Pravin Sirohi Mr. Pravin Sirohi A. A stay has been imposed by the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of Mr. J.k. Raman Mr. J.k. Raman A. A stay has been imposed by the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of Mr. J.k. Raman A. A stay has been imposed by the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of	16	11-04-23		<u> 4590</u> 020	Homehuver	NA	No		n	0	,	4 665 920
the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of 17		11 07 23	2 677 148	7330323			110		U			4,005,520
formation of COC by the Applicant for granting an opportunity to for carrying out the construction of 17	IVII. FIAVIII SII OIII		2,077,140									
for granting an opportunity to for carrying out the construction of all towers 0 0 0 - 125,170 Mr. J.k. Raman 3,412,000 Mr. J.k. Raman NA - A stay has been imposed by the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of					1							
and the construction of th					1	1						
17					1							
Mr. J.k. Raman 3,412,000 NA - A stay has been imposed by the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of					1			carrying out the construction of				
Mr. J.k. Raman 3,412,000 NA - A stay has been imposed by the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of	17	11-04-23		2551978	Homebuyer	NA	No	all towers	0	0	-	125,170
the Hon'ble NCLAT on the formation of COC by the Applicant for granting an opportunity to for carrying out the construction of	Mr. J.k. Raman		3,412,000									İ
formation of COC by the Applicant for granting an opportunity to for carrying out the construction of					1	1						
for granting an opportunity to for carrying out the construction of					1							
carrying out the construction of					1	1						
					1							
18 11-04-23 0 Homebuyer NA No all towers 0 0 - 3,412,000					1							
	18	11-04-23		0	Homebuyer	NA	No	all towers	0	0	-	3,412,000

										_	
	Kaushal Kumar Singhal		3,190,793					NA - A stay has been imposed by			
								the Hon'ble NCLAT on the			
								formation of COC by the Applicant			
								for granting an opportunity to for			
								carrying out the construction of			
19		11-04-23			Homebuyer	NA	No	all towers	0	ol -	3,190,793
	Mrs. Santosh Kaushik and Mr. Manish		6,430,039		·			NA - A stay has been imposed by			
	Kumar							the Hon'ble NCLAT on the			
								formation of COC by the Applicant			
								for granting an opportunity to for			
								carrying out the construction of			
20		11-04-23		0	Homebuyer	NA	No	all towers	0	ol -	6,430,039
_	Mrs. Santosh Kaushik and Mr. Manish		9,270,583		, .			NA - A stay has been imposed by			1, 11,111
	Kumar							the Hon'ble NCLAT on the			
								formation of COC by the Applicant			
								for granting an opportunity to for			
								carrying out the construction of			
21		11-04-23		_	Homebuyer	NA	No	all towers	0	ol -	9,270,583
	Mr Dilip Kumar Singh & Akansha Singh		4,271,489		, , , ,			NA - A stay has been imposed by			under verification
								the Hon'ble NCLAT on the			
								formation of COC by the Applicant			
								for granting an opportunity to for			
								carrying out the construction of			
22		11-04-23		4 271 489	Homebuyer	NΔ	No	all towers	0	۔ ا	
	Jatinder Singh Gambhir	11 0 : 10	874,055	1,272,100		1.0.		NA - A stay has been imposed by		1	
	5 · · · · · · · · · · · · · · · · · · ·		,,,,,,					the Hon'ble NCLAT on the			
								formation of COC by the Applicant			
								for granting an opportunity to for			
								carrying out the construction of			
23		11-04-23			Homebuyer	NA.	No	all towers	0	n -	874,055
	Mr Narendra Kumar & Mrs Sanju	11-04-23	3,439,211		Homebayer	INA	INO	NA - A stay has been imposed by	- 0	 -	under verification
			3,733,211					the Hon'ble NCLAT on the			ander vermedicin
								formation of COC by the Applicant			
								for granting an opportunity to for			
24		11.04.33		2420244	Hamahını	l _{NIA}	No	carrying out the construction of all towers	0		
24	Gaurav Bisht and Mrs Raini Bohra Bisht	11-04-23	2,610,000	3439211	Homebuyer	INA	No	NA - A stay has been imposed by	0	-	under verification
	Gadrav Distit and Ivirs Rajin Doill'd Bistit		2,010,000								unuel verification
								the Hon'ble NCLAT on the			
								formation of COC by the Applicant			
								for granting an opportunity to for			
		,, ,, ,,		0040	l	l		carrying out the construction of	_		
25		11-04-23		2610000	Homebuyer	NA	No	all towers	0	- الا	